

IN THE HIGH COURT OF ORISSA AT CUTTACK

W.P.(C) No.4369 of 2003

Maitree Sansad Sutahat, Cuttack

....

Petitioner

Mr. A. Mohanty, Advocate

-versus-

State of Odisha and others

....

Opposite Parties

Mr. Ishwar Mohanty, ASC

CORAM:

THE CHIEF JUSTICE

JUSTICE M.S. RAMAN

ORDER

14.11.2022

Order No.

107.

1. Mr. A. Mohanty, learned counsel for the Petitioner hands over an affidavit today in Court, which is by the Petitioner's representatives pursuant to their visit to the SCB Medical College and Hospital, Cuttack on 28th September, 2022. The said affidavit is taken on record. A copy thereof has been handed over to Mr. Ishwar Mohanty, learned Additional Standing Counsel for the State, who seeks time for instructions thereon.

2. Meanwhile, before the next date, the affidavits pursuant to the visit to the other two medical facilities i.e. the MKCG Medical College, Berhampur and VIMSAR, Burla will also be filed by the Petitioner.

3. List on 7th February, 2023.

(Dr. S. Muralidhar)
Chief Justice

(M.S. Raman)
Judge